NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

PRESENT:	SHRI RATAKONDA MU DR. ASHOK KUMAR M	IRALI, MEMBER(J) AND IISHRA, MEMBER(T).	
APPLICATIC	N NUMBER	: ZA 203/14	
PETITION NUMBER		: ZA 203/14 : TP 129/16	6
NAME OF THE PETITIONER(S)		: MIS. G. CORP L	LOTUS MALL PY
NAME OF THE RESPONDENT(S)		1	
NDER SEC	TION	: 621 A	
NO. NAM	ME(IN CAPITAL)	DESIGNATION	SIGNATURE
PHO	NE NUMBER	REPRESENTATION BY WHOM	
	S KIRAN PH	CS	- Pallas Pais
973 PS epresents to pplication a	is present. Perused RO	According to the second	e financial year to the